

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/922/2024 in IA (IBC)/785/2024 in CP(IB) No.492/7/HDB/2019
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/922/2024 in IA (IBC)/785/2024

Present: Ld. Senior Counsel Mr. L. Ravichander along with Mr. Mayur Mundra for the Applicant.

Ld. Counsel Mr. Allwin Godwin for the Respondent/RP.

There is no urgency to prepone the IA (IBC)/785/2024. Accordingly, this Application is dismissed.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)